

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 26363/2024

(Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1003095/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

DAYANAND

Petitioner(s)

VERSUS

**JIVAN BIMA RASHTRIYA SAHKARI AWAS
SAMITI LIMITED & ORS.**

Respondent(s)

(FOR ADMISSION and I.R. and IA No.164374/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.164376/2024-EXEMPTION FROM FILING O.T. and IA No.164379/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.164378/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 25495/2024 (XI)

(IA No.158668/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.158669/2024-EXEMPTION FROM FILING O.T. and IA No.158671/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.158670/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 26568/2024

(FOR ADMISSION and I.R. and IA No.168154/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.168156/2024-EXEMPTION FROM FILING O.T. and IA No.168158/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.168157/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 05-08-2024 These petitions were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANJAY KUMAR**

**For Petitioner(s) Mr. Divyadeep Chaturvedi, AOR
Mr. Omkar Shrivastava, Adv.
Mr. Ayush Jain, Adv.
Mr. Ayush Kumar Dubey, Adv.**

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Delay condoned.**
- 2. Issue notice**
- 3. Post along with SLP (C) Nos. 14706-14707 of 2024 and connected matters.**

**(KAPIL TANDON)
COURT MASTER (SH)**

**(NIDHI WASON)
COURT MASTER (NSH)**